

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:156  
ANSWERED ON:13.03.2012  
SPECIAL STATUS FOR NORTH KARNATAKA  
Shivanagouda Shri Shivaramagouda

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether North Karnataka is an under-developed region in the State of Karnataka;
- (b) if so, whether the State Government has sought special status for the region under Article 371(D) of the Constitution which would entitle the people to seek reservation in jobs and education; and
- (c) if so, the details thereof and the reaction of the Union Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): A proposal was received from Government of Karnataka to amend Article 371 of the Constitution of India to provide region-wise reservation in employment and admission to educational institutions in Karnataka, including Hyderabad-Karnataka region which consists of districts of Gulbarga, Yadgir, Raichur, Bidar, Koppal and Bellary, on the lines of provisions in Article 371 D of the Constitution of India.

Since the matter involves issues which are of constitutional nature, it requires wide consultation. No definite timeframe can be specified in this regard.